
Bakul Narzary Vs State Of Meghalaya & Ors.

Public Interest Litigation No. 7 Of 2023

Court: Meghalaya High Court At Shillong

Date of Decision: Feb. 23, 2024

Hon'ble Judges: S. Vaidyanathan, CJ; W. Diengdoh, J

Bench: Division Bench

Advocate: S. Chakrawarty, E. Laloo, S. Sengupta, A. Pradhan

Judgement